

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shri Hari Shankar Bhabhra and Shrimati Sushree Devi**, former Members of this House. Shri Hari Shankar Bhabhra, passed away on the 25th of January, 2024. He served as a Member of this House representing the State of Rajasthan, from April, 1978 to April, 1984.

Born on 6th August, 1928, at Didwana in Kuchaman District of Rajasthan, Shri Bhabhra, a freedom fighter and an advocate, was actively involved in imparting education to the women and deprived sections of the society. He served as the Member of the Rajasthan Legislative Assembly for three terms and had served as the Speaker of Rajasthan Legislative Assembly for two terms. Shri Bhabhra also served as the Deputy Chief Minister in the Government of Rajasthan.

I had the opportunity to serve as fellow Member of the State Legislature alongside him and benefited enormously from his insights of diverse matters. I had called on him at his residence at Jaipur a fortnight ago to enquire about his health. He will be remembered for exemplifying high standards in public life and dignifying the positions held by him including that of Member of Parliament, Rajya Sabha.

In the passing away of Shri Hari Shankar Bhabhra, the country has lost an able administrator and a distinguished Parliamentarian, who always stood for decorum and propriety.

Shrimati Sushree Devi passed away on the 10th of January, 2024. She served as a Member of this august House representing the State of Odisha, from April, 2002 to April, 2008.

Born on 10th October, 1950, at Raipur in Chhattisgarh, Shrimati Sushree Devi, was actively involved in farmers' welfare and educating women and took keen interest in conservation of ancient heritage and development of aquaculture. She also took keen interest in folk theatre in rural areas. She also served as a Member of the Odisha Legislative Assembly from 1990 to 1995. She has left behind two sons and one daughter.

In the passing away of Shrimati Sushree Devi, the country has lost a passionate conservationist, a champion of rights of farmers and an able parliamentarian.

We deeply mourn the passing away of Shri Hari Shankar Bhabhra and Shrimati Sushree Devi. I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(The hon. Members then stood in silence for a minute.)

MR. CHAIRMAN: Secretary-General will convey to the Members of the bereaved families our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

Statement showing Bills passed by the Houses of Parliament during the 262nd Session of Rajya Sabha and assented to by the President

MR. CHAIRMAN: Now, Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the 262nd Session of Rajya Sabha and assented to by the President:-

1. The Advocates (Amendment) Bill, 2023.
2. The Jammu and Kashmir Reservation (Amendment) Bill, 2023.
3. The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023.
4. The Central Universities (Amendment) Bill, 2023.
5. The Repealing and Amending Bill, 2023.
6. The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023.
7. The Government of Union Territories (Amendment) Bill, 2023.
8. The Appropriation (No.3) Bill, 2023.
9. The Appropriation (No.4) Bill, 2023.
10. The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023.
11. The Post Office Bill, 2023.
12. The Telecommunications Bill, 2023.
13. The Bharatiya Nyaya Sanhita, 2023.
14. The Bharatiya Nagarik Suraksha Sanhita, 2023.
15. The Bharatiya Sakshya Bill, 2023.
16. The Central Goods and Services Tax (Second Amendment) Bill, 2023.